

ITEM NO.30

COURT NO.11

SECTION XI

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).2373/2005

(From the judgement and order(s) in FA No. 532/1990 dated 23-MAR-04  
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

U.P. AVAS EVAM VIKAS PARISHAD

Petitioner(s)

VERSUS

BHOOPAN(DEAD) THROUGH L.R.S. &amp; ANR.

Respondent(s)

(With appln(s) for c/delay in filing SLP,permission to file  
additional documents and with prayer for interim relief and  
office report )

WITH SLP(C) NO. 2374 of 2005

(With appln. for c/delay in filing SLP)

SLP(C) NO. 2375 of 2005

(With appln. for c/delay in filing SLP)

SLP(C) NO. 2376 of 2005

(With appln. for c/delay in filing SLP)

SLP(C) NO. 2377 of 2005

(With appln. for c/delay in filing SLP)

SLP(C) NO. 2378 of 2005

(With appln. for c/delay in filing SLP)

SLP(C) NO. 2379 of 2005

(With appln. for c/delay in filing SLP)

SLP(C) NO. 2380 of 2005

(With appln. for c/delay in filing SLP)

SLP(C) NO. 2381 of 2005

(With appln. for c/delay in filing SLP)

SLP(C) NO. 2382 of 2005

(With appln. for c/delay in filing SLP)

SLP(C) NO. 2384 of 2005

(With appln. for c/delay in filing SLP)

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SLP(C) NO. 2385 of 2005

(With appln. for c/delay in filing SLP)

SLP(C) NO. 2386 of 2005

(With appln. for c/delay in filing SLP and exemption from filing OT  
and c/delay in filing appln. for impleadment and impleadment)

SLP(C) NO. 2387 of 2005

(With appln. for c/delay in filing SLP and c/delay in filing  
substitution appln. and substitution of LR's of the deceased  
respondent)

SLP(C) NO. 2388 of 2005

(With appln. for c/delay in filing SLP and c/delay in filing

substitution appln. and substitution of LR's of the deceased respondent)

SLP(C) NO. 2389 of 2005  
(With appln. for c/delay in filing SLP)

SLP(C) NO. 2390 of 2005  
(With appln. for c/delay in filing SLP)

SLP(C) NO. 2391 of 2005  
(With appln. for c/delay in filing SLP)

SLP(C) NO. 2392 of 2005  
(With appln. for c/delay in filing SLP)

SLP(C) NO. 2393 of 2005  
(With appln. for c/delay in filing SLP and c/delay in filing substitution appln. and substitution of LR's of the deceased respondent)

SLP(C) NO. 2394 of 2005  
(With appln. for c/delay in filing SLP)

SLP(C) NO. 2396 of 2005  
(With appln. for c/delay in filing SLP and filing addl. ground of appeal)

SLP(C) NO. 2397 of 2005  
(With appln. for c/delay in filing SLP and exemption from filing OT)

SLP(C) NO. 2398 of 2005  
(With appln. for c/delay in filing SLP)

SLP(C) NO. 2399 of 2005  
(With appln. for c/delay in filing SLP)

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SLP(C) NO. 2400 of 2005  
(With appln. for c/delay in filing SLP)

SLP(C) NO. 2401 of 2005  
(With appln. for c/delay in filing SLP)

SLP(C) NO. 2404 of 2005  
(With appln. for c/delay in filing SLP)

SLP(C) NO. 2405 of 2005  
(With appln. for c/delay in filing SLP)

SLP(C) NO. 2406 of 2005  
(With appln. for c/delay in filing SLP)

SLP(C) NO. 2407 of 2005  
(With appln. for c/delay in filing SLP)

SLP(C) NO. 2408 of 2005

SLP(C) NO. 2409 of 2005  
(With appln. for c/delay in filing SLP)

SLP(C) NO. 2410 of 2005  
(With appln. for c/delay in filing SLP)

SLP(C) NO. 2412 of 2005  
(With appln. for c/delay in filing SLP)

SLP(C) NO. 2415 of 2005  
(With appln. for c/delay in filing SLP)

SLP(C) NO. 2416 of 2005

SLP(C) NO. 2417 of 2005  
(With appln. for c/delay in filing SLP)

SLP(C) NO. 2418 of 2005  
(With appln. for c/delay in filing SLP)

SLP(C) NO. 2422 of 2005  
(With appln. for c/delay in filing SLP)

SLP(C) NO. 2423 of 2005  
(With appln. for c/delay in filing SLP)

SLP(C) NO. 2424 of 2005  
(With appln. for c/delay in filing SLP)

SLP(C) NO. 2425 of 2005  
(With appln. for c/delay in filing SLP)

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SLP(C) NO. 2426 of 2005  
(With appln. for c/delay in filing SLP and exemption from filing OT)

SLP(C) NO. 2427 of 2005  
(With appln. for c/delay in filing SLP)

SLP(C) NO. 2432 of 2005  
(With appln. for c/delay in filing SLP)

SLP(C) NO. 2433 of 2005  
(With appln. for c/delay in filing SLP and c/delay in filing substitution appln. and substitution of LRs of the deceased respondent)

SLP(C) NO. 2434 of 2005  
(With appln. for c/delay in filing SLP)

SLP(C) NO. 2435 of 2005  
(With appln. for c/delay in filing SLP)

SLP(C) NO. 2436 of 2005  
(With appln. for c/delay in filing SLP)

SLP(C) NO. 2437 of 2005  
(With appln. for c/delay in filing SLP)

SLP(C) NO. 2438 of 2005  
(With appln. for c/delay in filing SLP)

SLP(C) NO. 2439 of 2005  
(With appln. for c/delay in filing SLP)

SLP(C) NO. 2440 of 2005  
(With appln. for c/delay in filing SLP)

SLP(C) NO. 2442 of 2005  
(With appln. for c/delay in filing SLP)

SLP(C) NO. 2443 of 2005  
(With appln. for c/delay in filing SLP and exemption from filing OT)

SLP(C) NO. 2444 of 2005  
(With appln. for c/delay in filing SLP and c/delay in filing substitution appln. and substitution of LRs of the deceased respondent)

SLP(C) NO. 2445 of 2005  
(With appln. for c/delay in filing SLP)  
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SLP(C) NO. 2446 of 2005  
(With appln. for c/delay in filing SLP)

SLP(C) NO. 2447 of 2005  
(With appln. for c/delay in filing SLP)

SLP(C) NO. 2448 of 2005  
(With appln. for c/delay in filing SLP)

SLP(C) NO. 2451 of 2005  
(With appln. for c/delay in filing SLP and c/delay in filing  
substitution appln. and substitution of LRs of the deceased  
respondent)

SLP(C) NO. 2452 of 2005  
(With appln. for c/delay in filing SLP)

SLP(C) NO. 2453 of 2005  
(With appln. for c/delay in filing SLP)

SLP(C) NO. 2454 of 2005  
(With appln. for c/delay in filing SLP)

SLP(C) NO. 2455 of 2005  
(With appln. for c/delay in filing SLP)

SLP(C) NO. 2456 of 2005  
(With appln. for c/delay in filing SLP)

SLP(C) NO. 2457 of 2005  
(With appln. for c/delay in filing SLP)

SLP(C) NO. 2458 of 2005  
(With appln. for c/delay in filing SLP)

SLP(C) NO. 2459 of 2005  
(With appln. for c/delay in filing SLP)

SLP(C) NO. 2460 of 2005  
(With appln. for c/delay in filing SLP)

SLP(C) NO. 2461 of 2005  
(With appln. for c/delay in filing SLP)

SLP(C) NO. 2462 of 2005  
(With appln. for c/delay in filing SLP)

SLP(C) NO. 2463 of 2005  
(With appln. for c/delay in filing SLP)

SLP(C) NO. 2464 of 2005  
(With appln. for c/delay in filing SLP and c/delay in filing  
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substitution appln. and substitution of LRs of the deceased  
respondent)

SLP(C) NO. 2465 of 2005  
(With appln. for c/delay in filing SLP)

SLP(C) NO. 2466 of 2005  
(With appln. for c/delay in filing SLP)

SLP(C) NO. 2467 of 2005

(With appln. for c/delay in filing SLP)

SLP(C) NO. 2468 of 2005

(With appln. for c/delay in filing SLP)

SLP(C) NO. 2469 of 2005

(With appln. for c/delay in filing SLP)

SLP(C) NO. 2470 of 2005

SLP(C) NO. 2471 of 2005

(With appln. for c/delay in filing SLP)

SLP(C) NO. 2472 of 2005

(With appln. for c/delay in filing SLP)

SLP(C) NO. 2473 of 2005

(With appln. for c/delay in filing SLP)

SLP(C) NO. 2474 of 2005

(With appln. for c/delay in filing SLP)

SLP(C) NO. 2475 of 2005

(With appln. for c/delay in filing SLP)

SLP(C) NO. 2476 of 2005

(With appln. for c/delay in filing SLP)

SLP(C) NO. 2477 of 2005

(With appln. for c/delay in filing SLP)

SLP(C) NO. 2478 of 2005

(With appln. for c/delay in filing SLP)

SLP(C) NO. 2479 of 2005

(With appln. for c/delay in filing SLP)

SLP(C) NO. 2480 of 2005

(With appln. for c/delay in filing SLP)

SLP(C) NO. 2481 of 2005

(With appln. for c/delay in filing SLP)

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SLP(C) NO. 2482 of 2005

(With appln. for c/delay in filing SLP)

SLP(C) NO. 2483 of 2005

(With appln. for c/delay in filing SLP and c/delay in filing substitution appln. and substitution of LRs of the deceased respondent)

SLP(C) NO. 2484 of 2005

(With appln. for c/delay in filing SLP and exemption from filing OT)

SLP(C) NO. 2485 of 2005

(With appln. for c/delay in filing SLP)

SLP(C) NO. 2486 of 2005

(With appln. for c/delay in filing SLP)

SLP(C) NO. 2487 of 2005

(With appln. for c/delay in filing SLP)

SLP(C) NO. 2488 of 2005

(With appln. for c/delay in filing SLP)

SLP(C) NO. 2489 of 2005

(With appln. for c/delay in filing SLP)

SLP(C) NO. 2490 of 2005

(With appln. for c/delay in filing SLP)

SLP(C) NO. 3317 of 2007

(With office report)

SLP(C) NO. 4341 of 2005

(With prayer for interim relief and office report)

SLP(C) NO. 4342-4355 of 2005

(With prayer for interim relief and office report)

SLP(C) NO. 4356 of 2005

(With appln. for c/delay in filing SLP and c/delay in filing substitution appln. and substitution of LR's of the deceased respondent)

SLP(C) NO. 4357 of 2005

(With prayer for interim relief and office report)

SLP(C) NO. 4358 of 2005

(With prayer for interim relief and office report)

Date: 23/08/2011 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.M. PANCHAL

HON'BLE MR. JUSTICE H.L. GOKHALE

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For Petitioner(s)

Mr. Vishwajit Singh, Adv.  
Mr. Ritesh Agrawal, Adv.  
Mr. Abhindra Maheshwari, Adv.  
Mr. Pankaj Singh, Adv.

Mr. P.K. Jain, Adv.

For Respondent(s)

Mr. Mukesh Sharma, Adv.  
Mr. Rameshwar Prasad Goyal, Adv.

Mr. P.P. Singh, Adv.

Mr. Jitendra Mohan Sharma, Adv.

Mr. Manish Pitale, Adv.  
Mr. Wasi Haider, Adv.  
Mr. Chander Shekhar Ashri, Adv.

Mr. Jatin Zaveri, Adv.

Mr. Vishwa Pal Singh, Adv.

UPON hearing counsel the Court made the following

O R D E R

Delay condoned.

SLP(C) NOS. 2387/2005, 2388/2005, 2393/2005, 2433/2005, 2444/2005, 2451/2005, 2464/2005, 2483/2005 & 4356/2005

This Court has heard the learned counsel for the parties.

The learned counsel for the original petitioners states at the Bar that the original

petitioners have no objection if applications filed  
by the respondents for condonation of delay and  
substitution are allowed. Under the circumstances,  
the delay caused in filing substitution  
applications is condoned and applications for  
substitution are allowed.

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The applications stand disposed of.

SLP(C) NO. 2386 of 2005

Heard the learned counsel for the parties.

The application for impleadment is allowed.

The application stands disposed of.

(Sonia)  
Sr. P. A.

(Sneh Bala Mehra)  
Court Master